

SPECIAL BENCH
COURT - II

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/364(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2023, 02:00 P.M

| | |
|------------------|---|
| IN THE MATTER OF | STATE BANK OF INDIA VS SRI PRAVIN SARAF |
| UNDER SECTION | SECTION 95(1) |

Appearance (via video conferencing/physically)

Mr. Debasish Chakraborty, Adv.] For the Financial Creditor

Mr. Subhasish Chakraborty, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List the matter on **18.10.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**